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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 42 (RE-2013)/2009-2014
New Delhi, Dated the 3 December, 2013

Sub: Procedure for export of Value Added products of Red Sanders wood by Government of Andhra Pradesh.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, Director General of Foreign Trade prescribes the following procedure for export of value added products of Red Sanders wood in terms of Notification No. 54 dated 03.12.2013.

2. (i) Government of Andhra Pradesh is hereby permitted to export 1998.5917 MTs of value added products of Red Sanders wood, either by itself or through any entity/entities so authorized by them for the purpose.
- (ii) Such entity/entities or Government of Andhra Pradesh, as the case may be, shall be granted export authorization by the concerned Regional Authority of DGFT upon production of quantity allocation letter from Government of Andhra Pradesh.

3. Effect of this Public Notice:

Procedure for export of 1998.5917 MTs of value added products of Red Sanders wood by Government of Andhra Pradesh in terms of Notification No.54 of 03.12.2013 has been notified.

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